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Title: Need to enact law providing for forest and land rights to tribals in the Country.

SHRI ANANTA NAYAK (KEONJHAR): It is a matter of great concern that the land rights have not been given to tribals who have owned their land in the forest all over India. Though the matter has been raised at different forums the Government has not passed any legislation in that regard. A Bill seeking provision of land rights has been pending and it has not been taken up for consideration and passing by the Govt. As a result of that the tribals who are living in forest areas where they own small piece of land and huts are passing their days with great uncertainty.

In view of this, I demand that the Bill seeking land rights to tribal may be brought before Parliament and passed without any further delay.